

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON 29.11.2022 at 02.30 PM THROUGH VIDEO CONFERENCING

PRESENT: JUSTICE RAMALINGAM SUDHAKAR, HON' BLE PRESIDENT
SHRI. SAMEER KAKAR, MEMBER (TECHNICAL)

IN THE MATTER OF : (RP) of M/s Sical Logistics Ltd

MAIN PETITION NUMBER : IBA/73/2020

(IA/MA) APPLICATION NUMBERS

IA/589/CHE/2021, IA/611/CHE/2021, IA/790(CHE)/2021 IN IA/489(CHE)/2021,
IA/878(CHE)/2021, IA/879(CHE)/2021, IA/92(CHE)/2022, IA/127(CHE)/2022,
IA/137(CHE)/2022

208) IBA/73/2020

IA/589/CHE/2021; IA/611/CHE/2021; IA/790(CHE)/2021 IN
IA/489(CHE)/2021; IA/878(CHE)/2021; IA/879(CHE)/2021;
IA/92(CHE)/2022; IA/127(CHE)/2022; IA/137(CHE)/2022

ORDER

All the parties are present through video conferencing mode.

IA/611/CHE/2021:

Heard the submissions. Order **reserved**.

IA/878(CHE)/2021:

Heard the submissions. Order **reserved**.

IA/879(CHE)/2021:

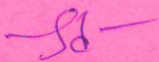
Heard the submissions. Order **reserved**.

IA/137(CHE)/2022:


The Respondent seeks one week time to file the reply.

The Respondent is permitted to file reply in the matter. Rejoinder, if any, to be filed thereafter.

List all other matters on **09.01.2023** for further hearing.


[SAMEER KAKAR]
MEMBER (TECHNICAL)

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[JUSTICE RAMALINGAM SUDHAKAR]
(PRESIDENT)